

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. OF

Applicant (s)

Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<p><u>OA No.75/2010</u> <u>Date of Order:17.07.2012</u></p> <p>Mr.K.K.Shah, Counsel for applicant. Mr. Govind Suthar, proxy counsel for Mr. Manoj Bhandari, counsel for respondents No.1to3. Mr. Salil Trivedi, counsel for respondents No.4 & 5.</p> <p>It is submitted by the counsels that appointment have already been made, and the OA has become infructuous. The only legal issue involved in this case is that whether opportunity is available only to candidate of local area. This question is, however, left open.</p> <p>Accordingly, the OA is closed as having been infructuous.</p> <p>[B.K.Sinha] Administrative Member</p> <p>[Dr.K.B.S.Rajan] Judicial Member</p>